

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 201  
IB-276/ND/2020

**IN THE MATTER OF:**  
M/s. N D Spices Pvt. Ltd.

...PETITIONER

**Vs.**

M/s. Yes Sir Catering Services Pvt. Ltd.

...RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 06.11.2020  
(Virtual Hearing)

**Coram:**  
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor

:Mr. Depaish Tangoriya,  
Advocate.

For the Respondent/ Corporate-debtor

:Mr. Manoj Kumar Garg &  
Mr. Rajeev Sood, Advocates.

**ORDER**

**IA No. 4282 of 2020**

Mr. Manoj Kumar Garg, Advocate has appeared on behalf of the respondent and offered to file vakalatnama within 3 days. Registry/Court Officer may check up and put up the case file before the Members of the Tribunal. The counsel for the operational-creditor is directed to serve a copy of this IA No. 4282 of 2020 to the counsel for the corporate debtor along with a copy of the petition filed under Section 9. Let the matter be listed on 27<sup>th</sup> November, 2020.

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Member (T)

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(P.S.N. Prasad)  
Member (J)